GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. † 2650 ANSWERED ON 02.08.2022

Multi-purpose Indoor Hall

† 2650. SHRI VINAYAK RAUT:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that the proposal of the State Government of Maharashtra for sanction of grant-in-aid for construction of multi-purpose indoor hall at Mirjoli, Maharashtra Industrial Development Corporation (MIDC), Ratnagiri district, Maharashtra under Khelo India Scheme has been pending with the Union Government; and

(b) if so, the reasons for delay and the time by which grant-in-aid for this project is likely to be sanctioned by the Union Government?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS { SHRI ANURAG SINGH THAKUR }

(a) & (b) No Sir. The sports infrastructure project proposal for construction of multipurpose indoor hall at Mirjoli, Maharashtra Industrial Development Corporation (MIDC), Ratnagiri district, Maharashtra was received in this Ministry. However, the same, along with various other proposals, was returned to Government of Maharashtra, with a request to submit few prioritised proposals, for consideration, under the Khelo India Scheme.

The receipt of proposals for sports infrastructure project proposals received, from State/Union Territory Governments or other eligible entities, under the "Utilization and Creation/ Upgradation of Sports Infrastructure" vertical of the Khelo India Scheme is a continuous process. The proposals received are considered for financial assistance, as per the parameters of the Scheme subject to their completeness, technical feasibility and availability of funds.

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